

lead manager must be submitted to SEBI prior to the issue

- g) While Directors, promoters and every person who authorises the issue of prospectus, shall bear full responsibility verifying the contents of the prospectus, merchant bankers shall exercise due diligence independently verifying the contents of the prospectus and reasonableness of the views expressed therein. The merchant bankers of the issue shall certify to this effect to SEBI.
- h) To ensure a direct stake of merchant banker(s) in the issue managed by them, lead managers would be required to accept a minimum 5% underwriting obligation in the issue subject to a ceiling. Details in this regard will be prescribed by SEBI.
- i) Lead managers/merchant bankers would be responsible for ensuring timely refunds and allotment of securities to the investors.
- j) The involvement of merchant bankers in an issue should continue at least till the completion of essential follow-up steps, which must include listing of the instrument, and despatch of certificates, refunds. Even if many of these activities are handled by other intermediaries, merchant bankers shall be responsible for ensuring that these agencies fulfil their functions, and must enable themselves to discharge this responsibility through suitable agreements with the issuer company.
- k) The merchant banker shall make available to SEBI such information,

documents, returns and reports as may be prescribed, and called for

- l) SEBI shall prepare and prescribe a Code of Conduct for merchant bankers which they should adhere to.
- m) SEBI may suspend/cancel the authorisation of merchant bankers for suitable durations in case of violations of the Guidelines. All such cases will be brought to the notice of CCI. Relevant details in this regard would be worked out by SEBI.
- n) Nothing in these guidelines shall exempt the company, its functionaries, or other from any responsibility placed on them by any existing law, regulation, guidelines or conditions imposed with any sanction.

State-wise Contribution in Exports

10521 SHRI CHANDUBHAI DESHMUKH Will the Minister of COMMERCE be pleased to state

(a) whether his Ministry has assessed the contribution of each State and Union Territory in the total exports from India during the last one year,

(b) if so, the details thereof, and

(c) if not, whether any steps have been taken to compile such data to help the States to take suitable measures to increase their share?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN): (a) and (b). The State-wise export figure are not compiled

(c) State-wise Action Plans/Surveys for raising the export potential of 19 States have been completed by the Trade Development Authority/Indian Institute of Foreign Trade.

[*Translation*]

Akashvani/Doordarshan Kendras in Western Maharashtra

10522. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the district-wise number of Akashvani/Doordarshan Kendras in Western Maharashtra;

(b) whether Government are aware that a large number of villages in this region are not covered by Doordarshan properly;

(c) if so, the steps taken by Government in this regard; and

(d) if no action has been taken, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The district-wise number of Radio Stations and T.V. transmitting stations in the State of Maharashtra including the Western region, is given in the Statement below.

(b) to (d). About half the number of villages of Maharashtra fall within the coverage area of the existing TV transmitters in

the State. The actual reception conditions, however, depend upon the intervening distance and topography. The number of villages covered by TV service is expected to increase substantially with the commissioning of the high power (10 KW) TV transmitter under implementation at Ambajogai and augmentation of power of the existing 1 KW TV transmitter at Aurangabad during the current year. Any further expansion/improvement of T.V. service in the uncovered areas of Maharashtra would depend upon availability of resources for future plans of TV expansion.

STATEMENT

Radio Stations

The following districts of Maharashtra have been provided with one Radio Station each:

1. Aurangabad
2. Bombay
3. Jalgaon
4. Nagpur
5. Parbhani
6. Pune
7. Patnagiri
8. Sangli
9. Sholapur

T.V. Stations

<i>Number of TV transmitting stations</i>		
1	2	3
1. Greater Bombay		1 (2 Channels)